

HIGH COURT OF JAMMU AND KASHMIR

(Office of Registrar General at Srinagar)

NOTIFICATION

No. 308 Dated : 30/05/2018

It is notified for the information of all concerned that the Subordinate Courts of Jammu Province (excluding the courts located in Kishtwar, Judicial District Bhandarwah, Batote, Gool, Bani, Banihal and Ukhral) shall observe 15 days summer vacation with effect from 11.06.2018 to 25.06.2018 (Both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdiction

By order;

(Sanjay Dhar)
Registrar General
30/5/18

No: 8092-124/N-9

Dated 30/05/2018

Copy to:-

1. Advocate General, State of Jammu and Kashmir, Srinagar
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
5. Registrar Judicial, High Court wing Jammu/Srinagar
...for information
6. All Principal District and Sessions Judges of Jammu Province excluding Courts located at Bhandarwah, Kishtwar, Doda, Batote, Gool, Bani, Banihal and Ukhral
...for information with the direction to circulate the notification among all the Judicial Officers in their respective districts.
7. Secretary to Hon'ble Mr. Justice _____
... for His Lordships' kind information.
8. President Bar Association, Jammu/Srinagar for information.
9. Incharge NIC for uploading the same on website.
10. Government Press, Srinagar
11. Office file.

Registrar General
30/5/18